

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3119 of 2026 in Comp. App. (AT) No. ___ of 2026	Ronak Dyeing Limited and Ors. Vs. Jayaben Shantilal Doshi and Ors.	Sanaea Laskari
2.	I.A. No. 3128 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Creative Learners, a registered partnership firm, operating a franchise under the name and style of 'Mother's Pride, Guwahati Branch' represented by one of its partners, Sri. Mukesh Achantani Vs. AAA Insolvency Professionals, Resolution Professional (Through Mr. Ashok Arora) Mothers Pride Education Personna Pvt. Ltd.	Shiv Ratan Kakrania
3.	I.A. No. 3143 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Santosh Sarda Vs. IDBI Trusteeship Services Limited & Anr.	Pulkit Kapoor
4.	I.A. No. 3144 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Kytex Corporation Through Proprietor Pradeep Sah Vs. Sushi Akshay Jani	Meghnesh Birwadkar
5.	I.A. No. 3145 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Neelu Sanjay Gupta Vs. State Bank of India, Authorized Person of Stakeholder's Consultation Committee & Ors.	Jaitegan Singh Khurana
6.	I.A. No. 3146 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Arvindkumar Jagannath Prasad Gupta Vs. State Bank of India, Authorized Person of Stakeholder's Consultation Committee & Ors.	Jaitegan Singh Khurana

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Assistant Registrar